

lished based on such industrial waste and raw material; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): (a) It is not correct that 15 machines are lying idle. However, the extent of utilisation of machines and equipment is dependent on research and development work. It cannot be compared with that in a production oriented workshop. The Electron Microscope has just been installed and commissioned (during the first week of April, 1978) and as such the question of it lying idle does not arise. In fact, during the process of installation itself, above 100 analyses have been carried out.

The Electron-micro-analyser did not function satisfactorily in spite of best efforts on the part of the suppliers. Later the suppliers supplied more powerful and more advanced equipment, i.e. an Electron Microscope and adjusted the cost incurred by the Institute for the procurement and installation of electron micro-analyser less Rs. 67,000 i.e. a net amount of Rs. 3,11,433/- against the cost of Electron Microscope. The Electron-micro-analyser was however allowed to be retained with Cement Research Institute for developmental work on instrumentation. Negotiations are going on with an appropriate laboratory to take over the instrument for developmental work jointly with the Institute or otherwise.

(b) The total fixed assets of the Institute as on date works out to Rs. 3.62 crores; the liquid cash available with the Institute is about Rs. 114 lakhs, out of which, provision for depreciation, retention and security deposits, gratuity of employees and other liabilities themselves account to about Rs. 96 lakhs. The reserves which constitute the difference between the liquid cash and the liabilities does not include

any element towards grant-in aid from the Government of India.

So far 75 sponsored projects have been handled by the Institute since 1966.

(c) Highlights of the actual nature of work done by CRI in the areas relating to utilization of paper sludge, flyash, asbestos sludge and high magnesia limestone in the manufacture of cement, are indicated in the latest Annual Report of the Institute (copies available in the Library of Parliament). These were all projects sponsored by organisations such as Rohtas Industries, KCF Ltd., UP Cement Corporation Limited, Sree Digvijay Cement Co. Ltd, Visvesvaraya Iron & Steel Ltd. and Central Building Research Institute, with specific objectives and scope and separately paid for these were essentially oriented towards evaluating/establishing the technical viability/feasibility of individual processes. The feedback received so far from the respective sponsors indicates that while some studies carried out in CRI have culminated into partial implementation, a few others are still under different stages of consideration towards an entrepreneurial decision.

(d) Does not arise.

#### Radio Station at Madurai

7373. SHRI G. BHUVARAHAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal to start Radio Station at Madurai; and

(b) if so, when and in which year and if not, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). A proposal for the establishment of a radio station at Madurai is being

considered for inclusion in the Rolling Plan, 1978-83. Implementation of the scheme will, however, depend upon the availability of financial allocations and relative priorities.

**Vehicles with Police Crime Branch and Control Room in Delhi**

7374. SHRI K. RAMAMURTHY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Capital's Police Crime Branch has only half-a-dozen vehicles and the control room only 26 vans for patrolling out of which more than 15 vans have become decrepit;

(b) whether there have been repeated requests in vain for more patrolling vans; and

(c) if so, how do Government propose to tackle the worsening law and order situation in Delhi without proper patrolling?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) The crime branch has at its disposal 26 vehicles. 84 vehicles have been sanctioned for the Police Control Room out of which 7 have been condemned

(b) 34 vehicles were sanctioned in January, 1976 as part of the modernisation scheme of the Control Room. Requests for additional requirements are considered on merits having regard to financial constraints

(c) To keep the crime under check, patrolling is being done by the Control Room vehicles and is supplemented by the foot and mobile patrolling by the district police. Some additional force from the Delhi Armed Police is also being made available to the district police for day and night patrolling. 289 motorcycles are being utilised for patrol-

ling. In addition, mounted police are being used for patrolling in rural areas. The strength of the mounted police has also been recently increased.

**विद्युत् चालित करघों का कार्यकरण**

7375. श्री ईश्वर चौधरी : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि .

(क) क्या देश भर में विद्युत् चालित करघों के सुचारु कार्यकरण के सुनिश्चित करने के लिए कोई मार्गदर्शी सिद्धान्त निर्धारित किये गये हैं ,

(ख) उन राज्यों के नाम क्या हैं, जहां पर से छूट न दिए जाने के कारण बड़ी संख्या में विद्युत् चालित करघों बन्द हो गये हैं और क्या सरकार का विचार उन राज्यों को कर से छूट देने का है जो इसके इच्छुक हैं,

(ग) यदि हा, तो इस बारे में कितना समय लगने की सम्भावना है ; और

(घ) यदि नहीं, तो इसके क्या कारण हैं ?

उद्योग मंत्रालय में राज्य मंत्री (श्रीमती श्रीमती) : (क) जी, नहीं। किन्तु सूती बस्त्र (नियंत्रण) प्रादेश, 1948 और बस्त्र विद्युत्, चर्खों द्वारा उत्पादन) नियंत्रणाधीन प्रादेश, 1956 देश में विद्युत् चालित करघों की स्थापना और उनके चलाने को विनियमित करते हैं।

(ख) किसी भी राज्य सरकार से अभी तक विद्युत् चालित करघों के बड़े पैमाने पर बन्द होने की सूचना नहीं मिली है। कर की छूट देने का प्रश्न नहीं उठता।

(ग) और (घ). प्रश्न ही नहीं उठते।